

Title : Need to expedite gauge conversion work between Gorakhpur and Gonda in Uttar Pradesh.

श्री रामपाल सिंह (डुमरियागंज) : सभापति महोदय, हमारा संसदीय जनपद सिद्धार्थनगर बहुत पिछड़ा जनपद है क्योंकि इस जनपद में बड़ी लाइन न होने के कारण बाहर से कोयला, लोहा, सीमेंट सीधे नहीं आ पाता है और कोई बड़े उद्योग-धंधे नहीं लग पा रहे हैं। यहां पर गोरखपुर-गोंडा लूप लाइने का नौगढ़ स्टेशन स्थित जरूर है, परन्तु यहां से कोई सीधी ट्रेन लखनऊ, मुंबई, दिल्ली के लिए उपलब्ध नहीं है। गोरखपुर, गोंडा लूप लाइन के अमान परिवर्तन के लिये जब से मैं दसवीं लोक सभा में आया हूँ, निरंतर प्रयास कर रहा हूँ। बराबर यही उत्तर मिलता है कि इस का काम शीघ्र ही क्लीयरेंस प्राप्त के प्रारम्भ किया जायेगा।

योजना आयोग ने इस लाइन का अमान परिवर्तन की स्वीकृति दे दी है। अब रेल मंत्री ने सूचित किया है कि वित्त मामलों की मंत्रिमंडलीय समिति से स्वीकृति प्राप्त होने के बाद इस लाइन का काम प्रारम्भ कर दिया जायेगा। इस वॉ बजट में इस लाइन के कार्य के लिये एक करोड़ रुपये का आबंटन है।

अतः मेरी केन्द्र सरकार से मांग है कि इस लाइन के अमान परिवर्तन वित्तीय मामलों की मंत्रिमंडलीय समिति से स्वीकृति कराकर शीघ्र काम शुरू कराया जाये।

15.07 hrs.

RE: CONSTITUTION (NINETY-THIRD AMENDMENT) BILL * (Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, how can you deny me the opportunity? The Minister was not present in the morning. ... (Interruptions)

MR. CHAIRMAN : How can you raise it now? The Bill was introduced and the Minister has already left. There is no question of your raising the objection now. So, you may please take your seat... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, you are right in giving your ruling. But he also has a right point. He says that following the List of Business, he was present in the House in the morning, when the Bill was to be introduced. Incidentally the Minister was absent at that time and it was not introduced. Now, he thought that he could come a bit relaxed. ... (Interruptions)

MR. CHAIRMAN: When he was present, the Minister was not present and when the Bill was introduced, he was not present... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : No. It is not the question. The introduction of the Bill was posted for the morning, but the Minister was not present. Now, I want to raise my objection. ... (Interruptions)

MR. CHAIRMAN: Shri Radhakrishnan, nothing can be done now. Please take your seat... (Interruptions)

SHRI VARKALA RADHAKRISHNAN How can you take away my right? The Minister should have been present in the morning, but he was not present. I was present in the morning. ... (Interruptions)

MR. CHAIRMAN: But the introduction of the Bill was postponed... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : But my notice for objection was before you. ... (Interruptions)

MR. CHAIRMAN: Please take your seat... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : When it was taken up in the morning, the Minister was not present. ... (Interruptions)

MR. CHAIRMAN: Please take your seat. Nothing will go on record. (Interruptions) * * *

MR. CHAIRMAN: You gave a notice to oppose the introduction of the Bill. I called your name also. But you were not present in the House. So, the Minister introduced the Bill... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : That is not the question. The Minister was not present in the morning. ... (Interruptions)

MR. CHAIRMAN: How can you oppose the introduction now? ... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : The Minister was not present when the Bill was taken up for introduction in the morning. ... (Interruptions)

MR. CHAIRMAN: The introduction was postponed at that time. ... (Interruptions)

SHRI VARKALA RADHAKRISHNAN : But I was present at that time; and the notice of objection is before you. ... (Interruptions)

MR. CHAIRMAN: When you were present, the Minister was not present and when the Minister was present, you were not present. What can I do for that? ... (Interruptions)

* Not recorded

श्री रामजीलाल सुमन (फिरोजाबाद) : सभापति जी, सुबह मंत्री जी को उपलब्ध रहना चाहिये था लेकिन उस समय वह यहां नहीं थे और श्री राधाकृष्णन के लिये अब एतराज हो रहा है।

सभापति महोदय : ठीक है जब मिनिस्टर नहीं थे तो राधाकृष्णन जी मौजूद थे और जब बिल इंट्रोड्यूस हुआ तो राधाकृष्णन जी नहीं थे, तब क्या करेंगे?

श्री रामजीलाल सुमन : आपने राधाकृष्णन जी को ऐसे ही रोक दिया।

सभापति महोदय : मैंने तो उन्हें बुलाया था, लेकिन वे नहीं थे।

श्री किरीट सोमैया (मुम्बई उत्तर पूर्व) : सभापति जी, जब बिल पर डिक्शन हो तो राधाकृष्णन जी को डबल टाइम दीजियगा।

सभापति महोदय : ओ.के. (Interruptions)

MR. CHAIRMAN: Please take your seat. Please do not waste the time of the House. We may continue with Matters under Rule 377.